

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 21st May, 2020

No.HC.V-9/2013(Pt)/ 310 /Estt.## In the interest of office administration and in supersession of all previous order(s), the following Officers of this Registry are transferred and posted as follows, until further order(s).

Sl. No.	Name of the Officer	Transferred and posted as
1.	Sri Manashe Soren, AOJ, Correspondence Section.	AOJ, Filing Section vice Sri Krishna Saikia, Court Master transferred. Shall work as Stamp Reporter and Commissioner of Affidavit.
2.	Sri Ajit Kr. Kuli, AOJ, Civil Appeal (SA) Section	AOJ, Filing Section vice Sri Neil J. Sangma, AOJ transferred. Shall work as Stamp Reporter and Commissioner of Affidavit.
3.	Sri Gandhi Ram Kathar, AOJ, Filing Section	AOJ, Appointment Section vice Sri Prakash Sarma, AOJ promoted.
4.	Sri Neil Jongske Sangma, AOJ Filing Section	Protocol Section vice Sri Bidyut Bikash Goswami transferred.
5.	Sri Prodip Sinha, AOJ Statement Section	Accounts Section vice Sri Dulal Dutta, AOJ promoted.
6.	Sri Tomijuddin Ahmed, newly promoted AOJ	AOJ, Filing Section vice Sri Gandhi Ram Kathar, AOJ transferred. Shall work as Stamp Reporter and Commissioner of Affidavit.
7.	Sri Pradip Sarma, newly promoted AOJ	AOJ, Establishment Section vice Sri Uttam Kr. Barman, AOJ promoted.
8.	Sri Bidyut Bikash Goswami, newly promoted AOJ	AOJ, Statement Section vice Sri Prodip Sinha, AOJ transferred.
9.	Sri Hitesh Ch Das, newly promoted AOJ	AOJ, PM&P Cell
10.	Sri Benudhar Bez, newly promoted AOJ	AOJ, Record Room, vice Sri Ganesh Kalita, AOJ promoted and retired.
11.	Smt. Aporna Das, newly promoted AOJ	AOJ, Civil Appeal (SA) vice Sri Ajit Kr. Kuli, AOJ transferred.
12.	Sri Dhruba Das, newly promoted AOJ	AOJ, Correspondence Section vice Sri Manashe Soren, AOJ transferred. Shall look after all the works of the Correspondence and RTI Section.
13.	Sri Krishna Saikia, Court Master, Filing Section	Shall be posted in Hon'ble Court to perform the works of Court Master.

By order,

Sd/-

REGISTRAR GENERAL


22/05/2020

Memo No. HC.V-9/2013(Pt)/310A/Estt.

Dtd. 21.5.2020

Copy for information and necessary action to :-

1. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar _____, Gauhati High Court, Guwahati
5. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
6. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. ✓ The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
8. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
9. The Court Manager, Gauhati High Court, Guwahati.
10. The F&AO, Gauhati High Court, Guwahati.
11. The AOJ _____, Gauhati High Court, Guwahati.
12. The Court Officer No. I & II, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.
15. The Order/Personal File .
16. All persons concerned.


REGISTRAR (ESTT.)

2/5/20
21/5/20